

**Cement regulation account**

7338. SHRI KAMAL CHAUDHRY : Will the Minister of INDUSTRY be pleased to state :

(a) the details of the Cement Regulation Account and since when it is in operation; and

(b) the details of the funds of the same and how these have been spent so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) The Cement Control Order, 1967, provides for maintenance of an account known as 'Cement Regulation Account', which has been in operation since 1st January, 1968. This account was created to serve as a vehicle for making available Cement at fair price in all parts of the country and to ensure its equitable distribution in terms of Cement Control Order, 1967.

(b) The Funds in the Cement Regulation Account can be utilised for the following purposes :

- (i) Paying or equalising the expenditure incurred by cement producers on freight or equalising other concessions which may be granted by the Government;
- (ii) Meeting expenses incurred by the Development Commissioner for Cement Industry in discharging the functions assigned to it;
- (iii) Reimbursement of such expenses that may be incurred by the cement producers for the purpose of increasing the production, for securing equitable distribution and availability of cement at fair prices.

**Inspection houses and holiday homes under Posts and Telecommunications Departments**

7339. SHRI KAMAL CHAUDHRY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of inspection houses and holiday homes under the control of Departments of Posts and Telecommunications;

(b) the expenditure incurred thereon during the last three years, year-wise and unit-wise; and

(c) whether these are managed jointly or separately by the said two Departments and in the former case, percentage of expenditure shared by each ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) to (c). The information is being collected and will be laid on the Table of the House.

**Creation of additional bottling capacity in west Bengal**

7340. SHRI R. P. DAS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government have taken steps to increase the LPG bottling capacity in West Bengal in view of rapid demand of LPG in that State; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) Yes, Sir.

(b) M/s. Indian Oil Corporation is constructing a bottling plant at Durgapur with a capacity of 25,000 MT per annum, while M/s. Hindustan Petroleum Corporation is increasing the capacity of its Paharpur (Calcutta) plant from 12,000 to 18,000 MT per annum.

**Recommendations of various committees on alcohol based industries**

7341. SHRI K. RAMAMURTHY : Will the Minister of INDUSTRY be pleased to state :

(a) whether the recommendations of the Swaminathan Committee, Jalan Committee